

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/1476/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rousan Ara Rahman,
Principal Judge, Family Court No.-II,
Kamrup(M), Guwahati.

Dated Guwahati, the 16th March, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK. 5/12/PJ/98/2022 Dtd. 15.03.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 15.03.2022**, has been accepted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-69/2004/1477/A, dated
Copy to:

, 16-03-2022

1. The Project Manager, Gauhati High Court.

Sd/-
16/3/22

JT.REGISTRAR (VIGILANCE)

Pda